

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 88 OF 2017 &
IA NO. 235 OF 2018**

Dated: 5th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**Global Energy Pvt. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Apoorva Misra
Mr. Kunal Kaul for R.2

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **22.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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